COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 38 OF 2016

Dated: 22nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Himachal Pradesh State Electricity Board Ltd. Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Mrs. Swapna Seshadri

Ms. Rhea Luthra Ms. Neha Garg

Counsel for the Respondent(s): Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk